

Allahabad Bench

CP No. 47/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2019

NAME OF THE COMPANY: Upendra Dutt Anthwal & Anr V/s Acuity India Resorts Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PGJ	Petitioner } " }	[Signature]
2.	Nasir Ahmad	PGJ		

Since, today the Advocates are on strike.

Put up on 21st November, 2019.

Dated: 04.11.2019

[Signature]

(Rajesh Dayal Khare)
MEMBER (J)